

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

03

ORDER SHEET OF THE HEARING ON 16TH NOVEMBER, 2023, 11:30 A.M.

CP/3/GB/2021

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Shri Tilak Thapa –Vs- M/S KB Center Pvt. Ltd. 2. Bijay Kumar Shah, 3. ROC, NER & 4. UCO Bank, Dibrugarh Branch
Under Section	U/s 271 (e) of Companies Act, 2013

For Petitioner (s) : Mr. Simanta Rabha, (Proxy Counsel).

For Respondent (s) : Standing Counsel for ROC, NER, R-3
Mr. Mukesh Sharma, Adv, R-4

ORDER

Ld. Representing Counsel Mr. Simanta Rabha appears on behalf of the applicant herein, submits that Ld. arguing counsel in the matter Mr. R. Chakravorty has some personal inconvenience, therefore, he is unable to appear before this Tribunal today and seeks short adjournment. Ld. ROC is present in person. R-4 is represented by Ld. Counsel Mr. Mukesh Sharma. There is no representation for R-1 and R-2.

List the matter for further consideration on **09.01.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
P. Mohan Raj
Member (Judicial)